

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

105  
C.P.(IB) No. 187/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9<sup>th</sup> March 2018, 10.30 A.M

Name of the Company	Shri Krishna Agri Projects Pvt.Ltd.-Vs- Feedatives Pharma Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ayushi Bhalotia, Adv.  
Tanay Saraf, Adv.

Op. Creditor

T Saraf  
09/03/18

**ORDER**

Ld. Counsel on behalf of the operational creditor is present.  
Nobody is present from the corporate debtor's side.

Ld. Counsel appearing on behalf of the operational creditor sought leave to serve the notice of admission to the corporate as per the directions given on 07/02/2018. Leave is granted. Directed to serve the notice of admission to the corporate debtor and file affidavit of service within 7 days.

For admission on hearing list it on 25/04/2018.

Sd

(Jinan K.R.)  
Member (J)